

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3895
(To be answered on the 18th March 2021)**

CANCELLATION OF AIR CORPORATION LICENCE

3895. DR. SANJAY JAISWAL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the number of Air Corporation Licences cancelled by the Government during each of the last five years in the country, State-wise and the details of its impact on passengers;
- (b) whether cancellation of Air Corporation Licences impacted the regional connectivity in the country especially in Bihar; and
- (c) the number of passenger aircrafts which have started operating from Patna airport?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) & (b) The Air Operator Certificate (AOC) of airlines are not State specific. No Air Operator Certificates (Licences) of airlines have been cancelled by the government in the last 5 years. However, some airlines have closed/suspended their operations owing to various reasons. List of such airlines which have suspended their operations in the last 5 years is enclosed at Annexure I. Details of number of domestic passengers who travelled during the last five years is at Annexure II.

In Bihar, under the Regional Connectivity Scheme (RCS) - Ude Desh Ka Aam Nagrik (UDAN), routes connecting Darbhanga and Patna were awarded to Selected Airline Operators (SAOs) till the completion of three rounds of bidding under RCS-UDAN. The SAO has commenced RCS flights from these two RCS Airports. However, two routes which were awarded to an another SAO have been discontinued due to the suspension of the AOC. It is the responsibility of the SAO to comply with all the regulatory requirements before commencing the operations under regional connectivity in the country.

(c) The details of Scheduled domestic airlines operating to/from Patna as per current Winter schedule 2020 is enclosed at Annexure III.

* * * *

In response to part (a) & (b) of the Lok Sabha USQ 3895 regarding "Cancellation of Air Corporation License".

Annexure I

List of Airlines who have suspended operations in the last 5 years.

S.No.	Name Of Operator	Permit No.	Date of Issue	Date of Closure of Operation
1	Jet Airways (I) Ltd.	S-6	13.02.1995	17.04.2019
2	Jet Lite (I) Ltd. (Formerly known as Sahara Airlines)	S-7	01.01.1996	17.04.2019
3	LEPL Projects Ltd. (Air Costa)	S-25	13.09.2013	11.05.2017
4	Air Pegasus Pvt. Ltd.	S-28	24.03.2015	08.11.2016
5	Air Carnival Pvt. Ltd.	S-30	04.07.2016	06.06.2017
6	Zexus Air Services Pvt. Ltd. (Zoom Air)	S-32	03.02.2017	30.06.2020 (AOC was not renewed/extended for not meeting the Civil Aviation Requirements(CAR).
7	Deccan Charters Pvt. Ltd.	SC-02	22.12.2017	24.07.2020
8	Air Odisha Aviation Pvt. Ltd.	SC-03	13.02.2018	30.07.2020

In response to part (a) & (b) of the Lok Sabha USQ 3895 regarding "Cancellation of Air Corporation License".

Annexure II

Details of number of passengers travelled during last five years are as follows:

Year	Passenger Travelled (in Lakhs)
2016	998.88
2017	1171.76
2018	1389.76
2019	1441.71
2020(upto 31.12.2020)	630.11

In response to part (c) of the Lok Sabha USQ 3895 regarding "Cancellation of Air Corporation License".

Annexure III

Details of Scheduled domestic airlines operating to/from Patna as per current Winter Schedule 2020 are as follows:

Airlines	Departure/Week
Air India	21
Indigo	114
Go Air	49
Spicejet	87
Vistara	09
Total	280